


For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.12.2015 to 31.12.2015 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.10,00,000/- + interest	16.12.2015	Six months
2	Rs.17,68,477 /- + interest	19.12.2015	One year
3	Rs.14,73,661/- + interest	19.12.2015	One year
4	Rs.1,03,40,732.67ps. + interest	19.12.2015	One year
5	Rs.21,42,363/- + interest	22.12.2015	One year
6	Rs.2,21,779/- + interest	23.12.2015	Six months
7	Rs.1,00,00,000/- + interest	26.12.2015	Six months
8	Rs.2,35,039/- + interest	26.12.2015	One year
9	Rs.3,92,832/- + interest	27.12.2015	One year
10	Rs.63,97,225/- + int.	28.12.2015	03 months (91 days)
11	Rs.4,55,296/- + interest	29.12.2015	Three years

Dated: 1.12.2015


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India